

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING:BILASPUR**

**Original Application No.203/471/2018**

Bilaspur, this Monday, the 09<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Borun Das, S/o Late Shri N.C. Das, Aged 38 Yrs., Chief Commercial Clerk S.E.C.Railway Uslapur Rly. Station R/o Rajkishore Nagar, Panchvati Colony Mopka Bilaspur 495001 (C.G.) **-Applicant**

(By Advocate –**Shri B.P. Rao**)

**V e r s u s**

1. Union of India, Through : The General Manager, S.E.C. Railway, Bilaspur Zone, Headquarters' Office, Bilaspur 495004 (C.G.)

2. The Sr. Divisional Personnel Officer, S.E.C. Railway Bilaspur Division DRM's Office, Bilaspur 495004 (C.G.)

3.The Sr. Divisional Commercial Manager, S.E.C. Railway Bilaspur Division, DRM's Office  
 Bilaspur 495004 (C.G.) **- Respondents**  
 (By Advocate –**Shri Vivek Verma**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application.

2. Permission granted.
3. Accordingly, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**